

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'C', NEW DELHI**

**BEFORE SH. SAKTIJIT DEY, JUDICIAL MEMBER
AND
SH. N. K. BILLAIYA, ACCOUNTANT MEMBER**

ITA No.470/Del/2022
Assessment Year: 2012-13

Ashish Dudeja Prop Sam Marketing Company Manpur Street Moradabad, PAN No.ABLPD5814H	Vs	Pr. CIT U.P.
(APPELLAN		(RESPONDENT)

Appellant	None
Respondent	Ms. Garima Sharma, Sr. DR

Date of hearing:	03/06/2022
Date of Pronouncement:	03/06/2022

ORDER

PER N.K. BILLAIYA, AM:

This appeal by the assessee is preferred against the order of the Pr. CIT dated 24.03.2021 framed u/s. 263 of the Act.

2. Vide application dated 24.05.2022 the assessee sought permission to withdraw the appeal. Accordingly the appeal is dismissed as withdrawn .

3. Decision announced in the open court on 03.06.2022.

Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER

NEHA, Sr. Private Secretary

Date:- 03.06.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
 ITAT NEW DELHI

Date of dictation	03.06.2022
Date on which the typed draft is placed before the dictating Member	03.06.2022
Date on which the typed draft is placed before the Other member	03.06.2022
Date on which the approved draft comes to the Sr.PS/PS	03.06.2022
Date on which the fair order is placed before the Dictating Member for Pronouncement	03.06.2022
Date on which the fair order comes back to the Sr. PS/ PS	03.06.2022
Date on which the final order is uploaded on the website of ITAT	03.06.2022
Date on which the file goes to the Bench Clerk	03.06.2022
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	